

SPECIAL BENCH ITEM NO. 113

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 105/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	OM BAKERIES PVT. LTD. (THROUGH SUDHIR KUMAR SHUKLA, LIQUIDATOR)
UNDER SECTION	SEC 59(7) IBC R/W REG. 38 IBBI

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Anil Kumar, PCS.

: For the Liquidator

ORDER

A date is requested by Ld. Authorized Representative of the applicant that he could not comply the last order. The compliance be made within two week.

Let the matter be listed on 14th April, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Harnam Singh Thakur)
Member (Judicial)**

14th March, 2023

*Bipul Kumar Tiwari
(Stenographer)*